

Annexure 'A'

**Court Attachment of Trainee Judicial Officers of DHJS  
w.e.f. 01<sup>st</sup> to 07<sup>th</sup> June, 2024**

Sl. No.	Name of Trainee Officer	Name of Mentor Judicial Officer	Present posting	District	Place of Posting
1	Mr. Hem Singh	Dr. Pankaj Sharma	PO MACT	Central	THC
2	Ms. Shagun Sharma	Mr. Harvinder Singh	PO MACT	West	THC
3	Mr. Gaurav	Mr. Shivaji Anand	ADJ+MACT	North-West	Rohini
4	Ms. Goma Dabas Gupta	Mr. Sachin Gupta	PO MACT	West	THC

*Dr. Aditi Choudhary*

D.H.J.S

Director (Academics)  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-28036501 (O)  
011-20892191 (O)  
Email: dja@nic.in

No. DJA/Trg./FC/Batch-XV (DHJS)/1821/2024/ 2987

29<sup>th</sup> May, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, West, THC.
3. The Ld. Principal District & Sessions Judge, North-West, Rohini.

Sub.: Practical Training of Newly Appointed Officers of DHJS from the Bar w.e.f. 01<sup>st</sup> to 07<sup>th</sup> June, 2024.

Respected Sir,

As per the Judicial Education & Training Programme Calendar 2024, the newly appointed DHJS Officers from the Bar are required to undergo Practical Training by way of court-attachment in District Courts. Therefore, it is requested that the newly appointed DHJS Officers (under training) may kindly be attached as per schedule enclosed as Annexure 'A' w.e.f. 01<sup>st</sup> to 07<sup>th</sup> June, 2024.

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officers about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encls.: As above

No. DJA/Trg./FC/Batch-XV (DHJS)/1821/2024/

29<sup>th</sup> May, 2024

Copy for information to:

The concerned Trainee Officers.

(Dr. Aditi Choudhary)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

TIS HAZARI COURT: DELHI

No. 36304 /JOTP/Gaz./2024

Dated, Delhi the 29 MAY 2024

Copy of letter no. DJA/Trg./FC Batch-XV (DHJS)/1821/2024/2987, dated 29.05.2024 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officer of Central District, Tis Hazari Court, Delhi (as per list attached).
2. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch in-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.

*Shefali Barnala Tandon*  
(Shefali Barnala Tandon)

Link Officer In-charge Judicial Branch, Central  
For Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.